

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017

APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017

APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017

APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017

APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017

APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017

APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017

AND

APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

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APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017

Birla Corporation Ltd. Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017

RSWM Limited Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017

Ultratech Cement Limited (Unit-Aditya Cement Works) Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017

Mangalam Cement Limited **Appellant(s)**
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017

J.K. Lakshmi Cement Ltd. **Appellant(s)**
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari
 Counsel for the Respondent(s) : Ms. Susan Mathew
 Mr. A.K. Sharma (Rep.) for R-1
 Mr. R.K. Mehta
 Ms. Himanshi Andley for R-2

APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017

Suzuki Spinners (Unit-II). (A Unit of Suzuki Textiles Ltd. & Ors. **Appellant(s)**
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017

J.K. Tyre & Industries Ltd. **Appellant(s)**
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Ultratech Cement Limited **Appellant(s)**
Vs.
Rajasthan Renewable Energy Corpn. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari
 Counsel for the Respondent(s) : Ms. Susan Mathew
 Mr. A.K. Sharma (Rep.) for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **24.10.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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